

15.52 hrs.

15.53 hrs.

**ELECTROPATHY SYSTEM OF
MEDICINE (RECOGNITION) BILL****by Shri Vishweshwar Bhagat***[English]*

MR. DEPUTY-SPEAKER: Now we shall take up item no. 16. Shri Vishweshwar Bhagat.

[Translation]

SHRI VISHWESHWAR BHAGAT
(Balaghat): I move:

"That the Bill to provide for the recognition of electropathy system of medicine and for matters connected therewith or incidental thereto, be taken into consideration."

In a vast country like India the need of medical facilities for the treatment of human being is increasing day by day. Presently there are four systems prevalent in the country i.e. Allopathy, Ayurvedic, Homeopathy and Unani system. Apart from this the system of Naturopathy is also practiced in the country, today.

A very large part of our population is deprived of medical facilities. There is a need of a cheaper system of medicine in our country. Apart from the various systems of medicine which are prevalent in the country today, we should go for the system which is more convenient, beneficial and economical and the research and development work should be carried out in this regard.

[SHRIMATI SANTOSH CHOWDHRY *in the
Chair*]

New inventions are taking place day by day in the medical science. Which is also necessary for providing more and more facilities to people in the coming years. A system called Electropathy was developed by Count-Sujerniti in Italy. This system resembles with the Homeopathic system of medicine. There is a slight difference between the two. The difference lies in the preparation of medicine and the style of treatment. The knowledge of medicinal herbs which we have inherited from our great Saints since ancient times still persists.

It is evident from history that the treatment of human beings was done through medicinal herbs. You might have seen that even the animals treat themselves with the help of herbs. If a dog falls ill it gets itself cured with the help of medicinal herbs. Our country has got so many herbs which can be used for the treatment of human beings. In several systems of medicines it has been found that herbs contains energy and by extracting it into the essence form, human beings can be treated in the effective manner.

Mr. Chairman, Sir, I would like to tell you that when Maharaja Ranjit Singh was suffering from flu, Samuel Henniman, the father of Homeopathic was called from Italy for his treatment. That is why we should not ignore homeopathic system. The rural people have got good quantity of herbs and so that they can treat themselves properly. I feel that many people of our country are engaged in this work since 1988. Thousands of students are doing research work in this

field and that will definitely be useful for the people of this country. It is a fact that it takes time to adopt any system. We have had 'Vaids' like Dhanwantri. It took hundred of years to adopt his Ayurvedic system. But even then the experts of Ayurved were busy in its research work and were doing hard work for its development and promotion ultimately the day came when Government gave recognition to this system in 1938.

Similarly the homeopathy system was recognised by the Government of India in 1973 after 134 years. If we delay giving recognition of these system then Development work of these system will get hampered. Which will eventually be a great loss of our country. Today when we are implementing the GATT proposals in our country, the scientists of our country will have to face great difficulties and they will lag behind in the field of preparing medicines from the herbs.

16.00 hrs.

It is my suggestion that hon. Minister should establish a genes bank so that we can protect precious herbs and other countries would not be able to claim their right on them. The hon. Minister is making every effort in this regard. I have several times discussed this matter verbly. One expert committe was constituted in 1988 by the Government for this system. At that time the hon. Motilal Vohraji was the Minister of Health. The report of this committee have possibly been submitted. I feel that experts of this expert committee must have looked into all the aspects minerlety. Hon. Minister will definitely take initiatives to recognise this system for millions of the people of this country.

I would like to draw the attetion of hon. Minister through you that millions of

students in this country are studying Electropathy. Taking into account the future of these students and the promotion of this system as well, he will immediately take steps towards recognising the system of electropathy.

With these words I request the hon. Minister that to make every efforts for giving recognition to this system.

[English]

MR. CHAIRMAN: Motion moved:

"That the Bill to provide for the recognition of electropathy system of medicine and for matters connected therewith or incidental thereto, be taken into considerations,"

Shri Sriballav Panigrahi.

SHRI SRIBALLAV PANIGRAHI (Deogarh): Madam Chairperson, I thank you for allowing me to participate in this debate. I congratulate Mr. Bhagat for having brought forward this Bill which has given an opportunity—whether it would be acceted by the Government or not—for discussion on the floor of the House on a subject, like this. As he says, in our system, for any new thing to be accpeted, it takes time. That way, this discussion in Parliament is a step in the right direction.

Madam, regarding the Electropathy system of medicine what I found from the newspapers is, some years before, the Union Deputy Minister had passed an order to accord recognition to this system. It is a very peculiar situation. Later on the Ministry said that he did it without consulting the experts in the system.

[Shri Sriballav Panigrahi]

Anyway, thereafter, a committee was also constituted to look into this aspect and that committee has submitted its report.

I think the Committee's recommendation was favourable. But Secretary of the Ministry did not agree to the recommendation. He has given some reasons. If this type of bureaucracy existed during the Ramayan days, Sita would not have been freed at all. We all know that Sita was taken by Ravan across the sea to Sri Lanka. When Sita was located, Ram came to know of it. But the question was how to cross the sea along with other people. There was no bridge. Immediately, Hanuman volunteered and a bridge was constructed near Rameswaram and the monkeys played a very significant role in that. Hanuman did not think that it was impossible.

But if you suggest any good proposal to our bureaucracy, the reply will be negative in the first place. They will point out all the impediments and obstacles. Then it is the task of the Ministers and elected representatives to pressurise them and after much persuasion, they will take up the work. By that time, two or three years are over.

Madam, today we have four main systems in the medical profession, viz. Allopathy, Ayurvedic, Homeopathy, Unani etc. Ayurveda, of course, is our own system and part of our heritage and culture. We are proud of that. Our Prime Minister is also an admirer of Ayurveda. The other day during Question Hour the Deputy Minister of Health mentioned that while addressing a Conference on Ayurveda at Nagpur, Prime Minister

assured them all sorts of encouragement to this system.

So it should be looked afresh. In a press conference, Dr. Thakur, the Convenor of the AICC Doctors' Cell has also strongly pleaded for recognition to be accorded to this system.

There are only 64 medicines in this system and they claim that all sorts of diseases can be cured with these 64 medicines only. This is also an advantage because if you have thousands of drugs, they also complicate the case. Here, I would like to say that the spurious drugs are available in plenty.

Of course, our neighbouring country, Bangladesh has put a ban on these. We should also apply our mind to this. Thousands of drugs are there just to confuse the people and in a way exploit the people. The same drug is being given with some other name, having a minor change here and there and charging double the cost of it. This should not be encouraged.

So there are about 64 medicines in this science, which are very cheap and the important aspect is that there is no side effect or reaction of these drugs even if it is taken overdose. These are the claims made by the exponents of this system. So, it should be carefully gone through.

Of course, when there is an imbalance being created in our system or in our body, diseases are there and we have to see how it can be synchronised and there can be harmony between them. That is taken care of by this system.

As I said, these medicines are prepared from nature, specially plants. They are prepared with leave, roots and stems of plants. Chemicals, etc. are avoided in this system, that is why these are harmless. These are of two types, i.e. globules and liquids and their taste is also not bitter. We find that they have listed all the diseases and they claim that these can be cured with these medicines.

I would request the hon. Minister of Health, through you, that right now, let them not reject it totally by giving a negative reply. I think, even the mover of the Bill does not expect that it will be accepted *in toto*, right now.

This is a new system and in other places it is producing results. In India also, at several places, they have their own dispensaries and there are practitioners of this science.

Today, we have so many sciences like Naturopathy, Water Therapy and Acupuncture, etc. and patients with choronic diseases get relief with the help of these sciences. Naturly, science is advancing and it has so many branches. This is a new branch of medical science, which is mainly linked with nature. That is very important too.

Allopathy is advanced so much that we are attracted towards it and we can get immediate relief from it. But at the same time there are ill effects of them also and everybody knows about that.

At least knowledgeable people know about it. I would say that such a system is in vogue and it is going on even without recognition. A large number of people are also getting the benefit out of this system. An Expert Committee had gone into this system. The concerned

Ministry in the Government of India should give a fresh look at the before rejecting it once for all.

With these words, I again thank and congratulate the Mover, Shri Bhagat, for having brought forward such a Bill and giving an opportunity to all of us to keep our thought to this new system;

SHRI KIRIP CHALIHA (Guwahati):
Madam, I rise to support the Bill introduced by my friend, Shri Bhagatji, on a very important aspect, that is, introduction of Electropathy as the fifth medical science in the system of medicines.

Madam, when you notice the progress of medicines and various treatments offered to diseases at various points of time, you will notice that almost invariably, cynicism had been the guiding force in accepting the various system of medicine. For example, I still remember, Allopathic medicines were considered to be some kind of which craft or black magic at one point of time. Homeopathy was not accepted for quite a long time. Ayurvedic medicines were treated with a lot of restraints and suspicious at various points of time. Now this medicine, Electropathy, is a new concept, which has been developed over the years on certain very basic concepts. One cannot ignore these concepts so easily. For example, Madam, today in India and in our parts also, we have various kinds of practices and various kinds of medicines, which really have tremendous impact on the solution of very complex and even incurable diseases.

Madam, you will be surprised to know that in my village, there are still practitioners, who resort to tantric rituals to cure even some forms of cancer. In fact, certain medicines are made after

[Shri Kirip Chaliha]

praying to God and reciting *slokas* and common things are converted into medicine, which can cure some primary forms of nasal and dental cancers. Of course, not much research has been done on those medicines. We have also this kind of traditional medical practitioners, whom we call *sapna tatva*, treatment by giving dream medicine. Various families in our villages practise this kind of treatment for generations. They say that one person in one generation has found out this particular medicine in dream. He never divulges the secret to anyone else for mass consumption but pass it on to one person before his death. We have very effective solutions for some of the very difficult cases, which are traditionally rejected as something which can never be cured by common medicines.

We have all kind of rationalist approach. It is a fact that rationalists do not find answers always to many of the questions. They also make mistakes. After all, life is full of mysteries. One never knows what happens to him. We talk many things scientifically. I have not read science at any point of time.

But I still hear people having premonitions of all kinds of which are coming true. I hear people talking about their earlier births. Life is a mixture of surprises and mysteries and life is very dear to us because it is mostly mysterious and since we have not yet found the answer to the question as to why we are born and why we are going to die, and what happens after our death and what has happened before the commencement of our life. So it is use pretending that we are all experts and we know everything. After all, the person who says that I know everything is the biggest fool

in this world. Hence with that spirit, I would appreciate if some kind of initiative is coming from our Ministries who are sitting in front of me, both of whom come from North-East, which is full of all kinds of mysterious activities.

No one is better than the Deputy Minister. I am sure that at one point of time in his life he or his family must have taken recourse to some traditional medicine to get rid of some kind of disease. My friends are nodding their heads because at various points of time, they must have also taken recourse to traditional medicine which proved to be more effective than normal ayurvedic and allopathic medicine. After all, these medicines are for life. I do not know how far it is true, but many of my doctor friends especially those who are from abroad, come and say these medicines are nothing but killing tonic. If you want to destroy your body, you can have this. Always the best thing for a man is to go back to the nature. The best aspect of ayurvedic medicine is based on various kinds of derivatives from vegetable kingdom and from various kinds of herbal system. But this particular electropathy science also believes in the curing effect of Sun rays, and in fact this is the traditional belief. The Sun being the source of all energy is governing our life. In fact, when you talk to the astrologers, who are, of course, one of the most denigrated groups in the world, but to whom, everybody lines up at night, the importance is being made known to us. The Sun's ray has all kinds of effects on human body and it can have certain solar energy. To put it scientifically, solar energy consists of various kinds of rays, that when it falls on a person who wears particular kind of stone, the bad rays get absorbed. Although I have seen many people treat all kinds of skin diseases by wearing a particular type of stone, I also

now-a-days see all top politicians and top officials succumbing to the curing effect of stones. I am myself, of course, one among them. I also find many people who do not go for stones. But instead, they go for some kind of spiritual treatments by going to various Sadhus and Sanyasis. I do not want to mention their names. In fact, it went to such an extent that even our hon. Prime Minister had to say that nobody should try to influence him through Sadhus and he praised them also, but asked everyone not to encourage these Sanyasis and Sadhus. After all human nature is like that and human nature is dependent on all kinds of things. Since life is a mystery and so everybody loves his life and one of the fundamental aspirations of human being as a whole has been to see that life gets improved in the best possible manner. I, as a student of literature, believe that life is full of mysteries. I do not want to join these groups who treat things with all kinds of cynicism. I hate this novel attitude. I would like to explore the mysteries of life. I would like to explore the various hidden mysteries which are there in the universe.

I do not look into the morning, day and night. I try to think beyond the universal system: the stars and what remains outside stars, what remains outside Denigan's theory, not only the life, beyond life, nothingness, beyond nothingness. That is what make life interesting and that is why, it is with that spirit that I would like to appeal to the Minister to give due consideration to this electropathy which is based on the assimilation of various chemical essentials and also of herbal ingredients. It has also something to do with Sun's rays and something called 'od' force. After all, I remember Bernad Shaw and others talking about life force. So, this must be also another force which we cannot

ignore. Life force is also a very vital element for survival and a fundamental aspect in the story of the progress of human civilisation.

I find that electropathy has been very successful in curing some very difficult cases, for example in the treatment of common cold and flu. When we have cold we take all kinds of medicines, homeopathy and allopathy but nothing really gives you any relief and we have to after all suffer for three-four days. But I understand that electropathy has a remedy. It has got some instant remedial solution.

Similarly, I think, for normal headache and for what is called migraine also there is some remedy. My wife has been suffering from headache for quite a long time. I have gone to so many doctors, but I have not been able to get the right kind of solution till now, eventhough X-rays have been taken and all that. But she has not got any relief till now. Perhaps electropathy can do something.

At one point of time, even acupuncture was considered to be very diabolic. Why should we put needles in the head or something like that ? It was considered to be a Chinese conspiracy to make Indian people mad! That was the common perception. But now acupuncture is accepted to be a very effective treatment for sinusitis and my colleague Shri Bijoy Krishna Handique had also taken this sort of acupuncture treatment. It is a very popular science. Similarly, for treatment of coma electropathy is a hot source. For treatment of coma, for treatment of intoxication of various kinds, even of heart diseases and measles and chicken pox, mumps, worms, and skin diseases, this science has proved to be very effective. After all

[Shri Kirip Chaliha]

it opened up new vistas of human knowledge and I do not see any reason why it should be taken so lightly. But I also understand it. The proper word in Hindi for such an attitude is 'Mazboori'. Our hon. Minister know it. I am quite conscious of Parkinson's Law referred to by Shri Mani Shankar Aiyar various times, who himself has been a part of the system, but who now criticises that very system. Naturally, I do not think we will get the desired initiative, or response from the bureaucratic system or from the Ministers. I also know that Dr. Silvera and Shri Paban Singh Ghatowar coming from the pure, simple and straight forward world of the North-East will definitely assert themselves and do something. They will try to get themselves freed from all kinds of bureaucratic hassles and will take steps to see that this revolutionary science is accepted and is popularised so that mankind derives the due benefits from this great science. I also, due to my grandfather's intervention, had an occasion to get certain relief in certain small matters.

I strongly support the Bill presented by my friend and I also make a strong plea for the immediate recognition of electropathy and I share the view already offered by Shri Bhagat and Shri Panigrahi, who have of course placed the whole case in a far stronger manner than me.

But I do in my own humble way appeal to the hon. Minister through you, Madam to see that the Electropathy System is accepted as the fifth medical science in this country.

With these words, I support the Bill.

THE DEPUTY MINISTER IN THE
MINISTRY OF HEALTH AND FAMILY

WELFARE (SHRI PABAN SINGH GHATOWAR) : Madam, Shri Vishweshwar Bhagat has brought a Private Member's Bill for seeking recognition of Electropathy System.

Madam, in this House, in the year 1991, one of the hon. Members, Shri Jagannath Singh also brought a Private Member's Bill. At that time also that Bill was negatived.

In the Rajya Sabha also one Bill was brought by Shri S.P. Malaviya on 26.2.1993 and that Bill was also negatived.

The Government of India is always concerned with the health of the people of the country and we always try to give the best possible treatment for the citizens of this country.

In our country, the Government of India has identified four systems of medicine namely; (i) Modern/Scientific Medicine (Allopathy) (ii) Ayurveda and Sidha ;(iii) Unani and (iv) Homoeopathy for offering curative services to the public at large. These different systems are based on their history, concept of health and ill health and a process to deliver scientific and rational management of a disease.

Whenever any hon. Member brings a Resolution or a Bill in this august House, the Government of India always gives due importance to the views of the hon. Member as well as gives due importance to the Bill. Though it is a Private Member's Bill yet the Government always gives due importance.

When we are going to recognise a system then we have to see some scientific protocols also. My good friend, Shri Kirip Chaliha has mentioned about

many of the practices in the North-Eastern Region. We use so many jungle leaves, herbs, soil and many other things. When we are going to recognise something as a system we have to have definite protocol, definite scientific basis and definite analysis of the system.

Madam, the mover of this Bill has mentioned about the institution which is teaching the students. I am very much surprised to know as to how an institution can be established and students are taught when it is not recognised.

We cannot compare this Electropathy System with Ayurvedic System. Ayurveda is our own system. It is thousand years old and it has originated in our own country. We are having our pharmacopoeia, prepared for Ayurveda.

This system of Electropathy was started by one gentleman called 'Count Mattie' in Italy and the Committee has failed to find out which are the countries which have recognised this system. It has not originated in our country. It originated somewhere else. I am told that even in that country this system is not recognised. When this system is not recognised in many of the countries how are we going to recognise this system?

16.34 hrs.

[SHRI PETER G. MARBANIANG *in the Chair*]

The Government of India, with all seriousness, had constituted a very powerful Committee under the Chairmanship of the then Director General of Indian Council of Medical Research. There were eminent members of the medical profession in that Committee. They went into the details about the

system and that Inquiry Committee submitted their report on 28.12.1990.

I would like to mention some of the observations made by that Committee which submitted its Report on 28th December, 1990. The Committee has not recommended recognition of the electropathy as a new system of medicine. Why they have not recommended is because they have gone into the details but they did not find it satisfactory. That is the reason why they have not recognised this system. They have mentioned that there is no pharmacopoeia, there is no research made in the recent times, there is no research book brought out in the recent times, and so on. They have given all the reasons in their Report.

Hon. Panigrahi mentioned about the order of the then hon. Deputy Minister for Health in the Chandra Shekhar Government. The hon. Deputy Minister at that time had visited some institution and he gave an order that the institution should be asked to submit its Annual Report. He also ordered for certain steps to be taken by them. The procedure in any country of the world is that when you are going in for a medical system, first you have to scientifically establish what are the efficacies, what are the results and what will be the reaction of that system. Everything has to be studied seriously and then only one can take a decision. It is not a political decision which a politician can take. That is the reason why the Committee was appointed which gave their Report also.

Another Committee was also appointed under the Chairmanship of Dr. Sharma, the then Additional Director-General of Health Services. There were also permanent representatives of the Medical profession on that Committee. But that Committee also gave a negative Report.

[Shri Paban Singh Ghatowar]

Hon. Panigrahi said that it was the bureaucratic view. I can say that in this case bureaucracy has not taken any view on their own. They were always guided by the opinion and the observations made by the Expert Committee because people in the bureaucracy are also laymen in this regard. They cannot claim themselves to be medical experts. So, they had referred this matter to some medical Expert Committee and that medical Expert Committee had given their Report.

I want to make it clear to the people who have started the institution and to the students who are learning there, that the Government cannot take any responsibility for them because when a system is not recognised, how can the people start an institution, offering Diploma and Degree to the students? Definitely that will create a lot of problems.

One organisation, by name 'Naturopathy Electrohomeopathy Medicos' claims to be the representative organisation for this system. They went to the High Court of Allahabad also and the High Court of Allahabad has issued a directive to the then Secretary to the Government of India.

The Allahabad High Court, vide their orders dated 29.10.1991, directed that Health Secretary should apply his mind to the two communications, that is the Report of the Expert Committee dated 16.5.1991 and the communication dated 14.6.1991 of the then Deputy Minister for Health and Family Welfare and pass final orders regarding recognition of the system.

In pursuance of the Allahabad High Court the Union Health Secretary on

19.1.1993 passed a reasoned order stating that:

"The grant of recognition provides credibility in the public particularly to patients seeking clinical treatment. The Government must ensure prior to recognising any system, that the system has its own pharmacopoeia, it is widely recognised and it must have correlation with other system of medicine.

It is evident the instant matter that:—

- (a) This system does not have any official pharmacopoeia;
- (b) It is an old system practised in the second half of 19th century in Italy. It has not grown since then. It does not appear to have wide recognition. The drugs are imported from Germany under the licence of Homoeopathy drugs.
- (c) Every system has current literature which indicates efficacy of the system and which is presented on the basis of scientifically derived data. But the literature of this system is of Italy and German origin which relate back to 19th Century.
- (d) Comparative data based on co-relationship with other systems of medicine and its relative efficacy compared with other system is also not available.

In view of the above infirmities, it can be safely concluded that electrohomeopathy system cannot

be recognised at the present stage of development."

I may mention here that there is no recent publication on this electropathy system.

Sir, any system, unless the experts of the country are satisfied about the efficacy of the system, cannot be accepted. As a layman I cannot say anything about that. Let the people be convinced about the system and then the Government, after satisfying itself and completing all the protocols can take a view on that. Unless all the scientific probes are done or experts give favourable recommendation, this Government is not going to agree to any new system.

I am very much thankful to all the hon. Members who have expressed their concern about the traditional system of medicine. Definitely the Government of India and the Prime Minister have always taken a great interest for the traditional system of medicine. But that must be supported by the scientific analysis and appropriate finding.

With these words, I request my good friend, Shri Vishweshwar Bhagat, to withdraw his Bill.

[Translation]

SHRI VISHWESHWAR BHAGAT:
 Hon. Mr. Chairman, Sir, if there is any compulsion we will definitely withdraw the Bill. The Minister has stated in his reply that conditions should be fulfilled for giving recognition to any new system. This fact has been accepted by the Minister that a new system of treatment has been invented in Italy. A system can

be invented at particular place but its benefits are available to the people all over the world, because this system is certainly easier and cheaper than other system and that too without any reaction or side effect and even incurable disease treated with this system. As the Minister has stated that these medicines are not manufactured here and instead we are importing these. Certainly, the medicines are being manufactured at very low scale at present. But after its acceptance by the common man and it being recognised, these medicines will certainly be manufactured at a large scale. But it requires to put efforts for the development and promotion of this system and I hope the hon. Minister would do his best in this regard.

Mr. Speaker, Sir, I withdraw the Bill concerning provide the recognition of Electropathy System of medicine and for matters connected therewith or incidental thereto.

[English]

I beg to move for leave to withdraw the Bill to provide for the recognition of Electropathy System of medicine and for matters connected therewith or incidental thereto.

MR. CHAIRMAN : Now, the question is:

"That leave be granted to withdraw the Bill to provide for the recognition of Electropathy System of medicine and for matters connected therewith or incidental thereto."

[Translation]

The motion was adopted.

SHRI VISHWESHWAR BHAGAT :
I withdraw the Bill.

[English]

MR. CHAIRMAN : Now, we have
to take up item no.17.

Shri Bhogendra Jha—Not present.

16.47 hrs.

REHABILITATION OF DEPENDENTS OF VICTIMS OF TERRORISM BILL

by Prof. K. V. Thomas

[English]

MR. CHAIRMAN : Now, we shall
take up item no.18 Prof. K. V. Thomas.

PROF. K. V. THOMAS (Ernakulam):
Mr. Chairman, Sir, I beg to move :

"That the Bill to provide for payment
of monthly pension and provision of
other facilities to the members of
the families of persons killed in
terrorist violence in the country, be
taken into consideration."

Sir, terrorism is a new social evil
that has crept into the Indian society.
Even though terrorism in Ireland and the
Middle East is familiar to the world,
terrorism was unheard of, in India till
recently. Nobody could conceive violence
and killing in the land of Buddha,
Shankara, Narayana and Mahatma
Gandhi. But, unfortunately for the last 12
years, terrorism took a devilish shape in
Punjab, Kashmir, Assam, North Eastern
Region, Delhi, Bombay and other parts
of the country. Anti-national and
communal forces within the country and

outside opened the floodgates of violence
and killings in our land of Ganges.
Thousands of innocent people were killed,
thousands became homeless and landless
in Punjab and Kashmir and a particular
section of the people were driven out to
the neighbouring States. As you are
aware, many of them are still in the
refugee camps.

16.49 hrs.

[SHRI P.C. CHACKO in the Chair]

Sir, Bombay, the industrial capital
of India trembled under a series of bomb-
blasts last year. As a result of this
unprecedented violence and killings, the
law enforcing agencies were forced to use
military and para-military forces along
with the State police and all attempts
were made to curb terrorism. Terrorism
unleashed a new situation of
helplessness and poverty.

A new class of society called
dependents of terrorist victims are now
present in our society. Sir, in 1984 when
the Eighth Lok Sabha was started news
was coming from Punjab and other
places where daily one person, two
persons or three persons like that people
were killed by the terrorists. I still
remember the day when the entire
House was shocked when passengers in
a bus were killed, I think about 13
persons were killed. Now, these killings
have become no news at all because we
have now become accustomed to such
kind of violence and killing. So, our
society which has never heard of such
massacre, such mass killings have to
find a way to help the dependents who
are the victims of terrorism. This we have
to look in a particular scenario and a
particular background. Before the present
democratic Government came to power
the entire Punjab was under the grip of